COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 06 OF 2017

Dated: 30th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mr. Ashwin

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Aditya Grover for R-2

Mr. Sanjay Sen, Sr. Adv. Ms. Surbhi Sharma for R-3

ORDER

Registry is directed to list the matter for hearing on 10.12.2018.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/kt